

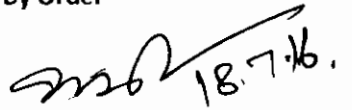
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 19-07-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	D.B. Special Appeal (Writ) No. 18/16 Isuzu Garments Vs. State	Virendra Agarwal	Nishant Vyas
2	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

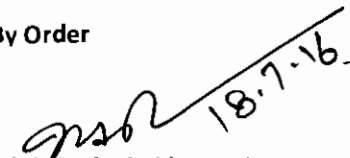
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1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Misc. Appeal No. 2727/06 Smt. Reeta VS. G. Sarla Stephan	G.S. Rathore	Anil Jain Aditya Mathur
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Cr. Revision Petition No. 313/16, 322/16 & 323/16 Monika Vs. State	Manoj Bhardwaj	Deepak Goyal
3	Sh. J.D Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. S2/99, 48/99 & 60/99 Akhter Hussain Vs. Sajid Hussain	M.M. Ranjan	S.J. Ali
4	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 4784/15 Smt. Rashmi Nahar Vs. Pawan Chheepa	O.P. Mishra	Bharti Sharma
5	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
6	Sh. Poonam Chand Bhandari, Advocate	S.B. Cr. Misc. Bail Application No. 502/16 Lala Ram Vs. State	Manoj Ojla	Laxmi kant Sharma
7	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 5712/16 Mukulnand Kosthi Vs. State	Nemi Chand Choudhary	Saransh Saini
8	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Misc. Appeal No. 1261/16 Smt. Mamta Devi Vs. Trilok Chand	Anshuman Saxena	
9	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Bail Application No. 6327/16 Krishana Bihari Pathak Vs. State	A.K. Khan	

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